

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/1664/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 22nd March, 2021.

Sub: **Withdrawal of casual leave.**

Ref:- Your letter No. DJSV/STDR/F-57/2021/1720, dtd. 15.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 15.03.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/1665/A, dated 22.3.2021
Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

Pda